

COURT - I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 169 OF 2016

Dated : 9th July, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. Ravindra Kumar Verma, Technical Member**

In the matter of :

Maharashtra Seamless Ltd. ...Appellant(s)

Vs.

Maharashtra Electricity Regulatory Commission & Ors. ...Respondent(s)

Counsel for the Appellant(s) : Ms. Dipali Sheth

Counsel for the Respondent(s) : Ms. Krishna Dayama
Ms. Saroj Bala for R-2

ORDER

List the matter for hearing on **26.09.2019.**

**(Ravindra Kumar Verma)
Technical Member**

mk/nr

**(Justice Manjula Chellur)
Chairperson**